



## Central Administrative Tribunal Jammu Bench, Jammu

T.A. No. 4211/2020  
(SWP No.47/2004)

Wednesday, this the 27<sup>th</sup> day of January, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Pradeep Kumar, Member (A)**

1. Azmat Hussain Shah age 42 years, S/o Sh Manzoor Hussain Shah, R/o Gursain, Tehsil Mendhar, Distt Poonch, presently working as Forestor in Forest Division Poonch.
2. Abdul Razaq age 47 years, S/o Bir Wali, R/o Mendhar, District Poonch, presently working as Forestor, in Forest Division Poonch.

..Applicants

(Mr. B.S. Bali, Advocate)

### Versus

1. State of Jammu and Kashmir through Commissioner-Secretary, Forest Deptt., J&K Govt., Jammu.
2. Chief Conservator of Forests, Jammu.
3. Conservator of Forests, West Circle, Rajouri.

...Respondents

(Mr. Sudesh Magotra, Deputy Advocate General)

### ORDER (ORAL)

#### **Mr. Justice L. Narasimha Reddy:**

Learned counsel for applicants submits that this T.A. has become infructuous. It is accordingly dismissed as infructuous. There shall be no order as to costs.

**( Pradeep Kumar )  
Member (A)**

**( Justice L. Narasimha Reddy )  
Chairman**

**January 27, 2020**

lg/sunil/ankit/shakhi

